



2026:AHC:29469

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 1824 of 2026

Ratan Lal

.....Petitioner(s)

Versus

The State Of U.P. And 2 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Irfan Ahmad Malik
Counsel for Respondent(s)	:	C.S.C.

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

1. ***Disposed of.***

2. For order see order of the date passed in ***Writ-A No. 5016 of 2025 (Ratan Lal vs. The State of U.P. and 2 Others).***

(Vikas Budhwar,J.)

February 10, 2026
Sushma